

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2236/2014

New Delhi, this the 03rd day of August, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Versus

1. Staff Selection Commission,
Through its Chairman,
C.G.O Complex, Lodhi Road,
New Delhi-110003.
 2. Commissioner of Police,
PHQ, IP Estate, New Delhi. Respondents
(By Advocate : Sh. S.M. Arif for R-1 and Sh. Vijay Pandita for R-2)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that the relief prayed for in this OA has been granted by the respondents. In view of the aforesaid submission, this OA has become infructuous and is dismissed as such.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/